

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

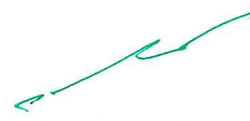
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.122/ BB/ 2017	-	For hearing	252(3)	Gandtrack Aerospace Tools Pvt. Ltd. & Another Vs ROC.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE

**ORDER**

PCS for Petitioner is absent. Already ROC-Karnataka, Bangalore has filed his report. No representation for Petitioner Company. Additional information called for by the Tribunal has not supplied. List it on 16/01/2018.

  
**Member (T)**

  
**Member (J)**